

National Company Law Tribunal

Allahabad Bench

CP NO. (IB) 211 / ALD / 2017

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 13.02.2018

NAME OF THE COMPANY: Bhansali Engineering Polymers Ltd vs. Crown
Alba Writing Instruments India Pvt
SECTION OF THE COMPANIES ACT/I & B CODE: 9 of I & B code of 2016

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
<u>1.</u>	Ratnesh Tripathi	Advocate		
<u>2.</u>	Sanjay Kumar Gupta	Advocate		

C.P. No. (IB) 211/ALD/2017

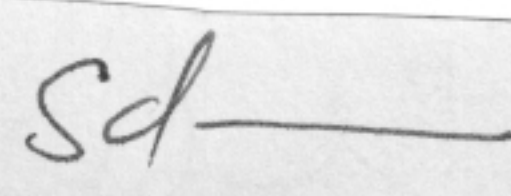
Ratnesh Tripathi, advocate for the Petitioner-Operational Creditor. Sri
Sanjay Kumar Gupta for the Corporate Debtor Company.

The Respondent files Vakalatnama and seeks time to file
objection. Hence, the time is granted. The Respondent Corporate Debtor
Company to file objection to the main petition within 10 working days
by serving an advance copy to the Operational Creditor. In turn, he files
rejoinder to the same, if any.

The matter to be listed on 13th March, 2018.

Date: 13/02/2018

Typed by
Jyoti
(Stenographer)


H.P. Chaturvedi,
Member(Judicial)